

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : State Bank of India  
Vs  
V Sekar

**MAIN PETITION NUMBER** : CP(IB)/180(CHE)/2022

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/493(CHE)/2024

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**ORDER**

Present: Ld. Counsel Ms. Vaiduriya for the Petitioner.

Shri. B Parameshwara Udpa, IRP in person.

None for the Respondent.

Affixation effected in terms of the order dated 19.03.2024. Proof also filed.

Repeated calls made.

Neither the Respondent nor the Counsel for the Respondent is present.

List the petition for appearance / reply / hearing on **19.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)